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ITEM NO.6

REGISTRAR COURT. 2 SECTION XI
S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
BEFORE THE REGISTRAR MR. M V RAMESH

Petition(s) for Special Leave to Appeal (C) No(s). 32757/2009
M/S MEKASTER TELEMATICS LTD. Petitioner(s)

VERSUS

M.D., PRADESHIYA INDUS.&INV.CORP.LD.&ORS. Respondent(s)
(with appln. (s) for directions and exemption from filing O.T. and
modification of court's order)

Date : 22/08/2016 This petition was called on for hearing today.

For Petitioner(s)

Mr. Rajesh Srivastava, Adv.

For Respondent(s)

Mr. Ajay Sharma, Adv.
Mr. Himanshu Shekhar, Adv.
Mr. Pankaj Singh, Adv.,
Mr. Vinay Garg, Adv.

UPON hearing the counsel the Court made the following

O R D E R

Registry shall issue fresh notice urgently to the respondent
No.5 to be published in the newspaper as per Order dated 12.07.2016
passed by this Court in I.A.No.4.
List the matter again on 30.09.2016.

(M V RAMESH)
Registrar

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